

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:151
ANSWERED ON:07.03.2013
CAPACITY ADDITION OF POWER
Pakirappa Shri S.;Sivasami Shri C.

Will the Minister of POWER be pleased to state:

- (a) the details of the targets set and achieved regarding capacity addition of power during the 11th Five Year Plan, sector-wise along with the reasons for non-achievement of targets set for the Plan Period;
- (b) the targets set for capacity addition during the 12th Five Year Plan, year-wise, the extent to which the targets have been achieved so far along with the steps being taken by the Government to bring effective change in the power sector;
- (c) whether the Government has set up a special monitoring mechanism to ensure that capacity addition is in line with the targets set forth; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 151 TO BE ANSWERED IN THE LOK SABHA ON 07.03.2013 REGARDING CAPACITY ADDITION OF POWER.

(a) Against the generation capacity addition target for 11th Plan of 62,374 MW (as per Mid-Term Appraisal of Planning Commission) comprising 21,222 MW in Central Sector, 21,355 MW in State Sector and 19,797 MW in Private Sector, actual Generation capacity addition achieved during 11th Plan was 54,964 MW comprising 15,220 MW in Central Sector, 16,732 MW in State Sector and 23,012 MW in Private Sector.

The major reasons for the shortfall in the achievement of 11th Plan capacity addition target include inter-alia delay in the placement of orders for main plant equipment, slow progress of civil works, contractual disputes between project developer and contractor and their sub-vendors/sub-contractors, poor geology, flash flood, environmental concern, law and order problems/local issues and difficult area and climate conditions.

(b) As per Planning Commission, a capacity addition of 88,537 MW has been planned from conventional sources for the 12th Five Year Plan. Year-wise proposed capacity addition is: -

Year	2012-13	2013-14	2014-15	2015-16	2016-17	Total
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MW	17956.3	16402.3	20408	18820	14950	88536.6
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The Capacity addition achieved during the year 2012-13 (as on 28.02.2013) is 13,594.8 MW.

Government is taking the following steps to ensure timely commissioning of Power Projects to bring effective change in the power sector.

- (i) Rigorous monitoring of capacity addition of the on-going generation projects.
- (ii) Regular reviews are held at various levels including Ministry of Power, Department of Heavy Industries, Planning Commission and Cabinet Secretariat to identify the constraint areas and facilitate faster resolution of interministerial and other outstanding issues.
- (iii) Efforts are being made at ministerial level to make coal and gas available for power sector.
- (iv) In view of the increasing requirement of capacity addition to meet the demand, the capacity for manufacture of main plant

equipment has been increased in the country with the formation of several joint ventures for manufacture of main plant equipments.

(c) & (d) The Government has set up a monitoring mechanism to ensure that capacity addition is in line with the targets set forth. Details are as under:

(i) Central Electricity Authority (CEA) is performing the duties of monitoring of the power projects in pursuance of Section 73 (f) of Electricity Act, 2003. The progress of each project is monitored continuously through frequent site visits, interaction with the developers and critical study of monthly progress reports. Chairperson, CEA holds review meetings with the developers and other stakeholders to sort out the critical issues.

(ii) A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power to independently monitor progress of projects under construction.

(iii) Review meetings are taken by Ministry of Power regularly with the stakeholders to sort out critical issues.